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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

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In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07, the Director General of Foreign Trade hereby makes the following amendment in the Handbook of Procedures (Vol.1):-

- 1) The Worksheet for computation of DEPB Rates as given in Appendix 10 A pertaining to the “Data Sheet for DEPB Rates” is corrected as under:

WORKSHEET FOR COMPUTATION OF DEPB RATES

FOB value per unit quantity of export product (in Kg./MT etc.)	Description of import items allowed as per SION	Quantity of import items allowed for each of the input as per SION (Kg./MT etc.)	CIF value per unit quantity (Kg./MT etc.) of each of the items allowed for import in SION (In Rs./US\$)	CIF value of each of the inputs allowed for import in SION [Column (3) X Column (4)] (In Rs./US\$)	Rate of basic Customs Duty against each of the inputs allowed for import in SION	Effective Rate of SAD against each of the inputs allowed for import in SION	Effective basic Customs duty and SAD against each of the inputs allowed for import in SION Column (5) X {Column (6)+ Column (7)} (In Rs./US\$)
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
				Total CIF (In Rs./US)			Total Customs Duty (In Rs./US\$)

- 2) S.No 3 (a) of the documents to be enclosed with the application form in Appendix 10 B pertaining to the “Application form for grant of Advance Licence under the Duty Exemption Scheme “ is amended as under:

(a) Copy of the permission issued to the manufacturer exporter by the competent authority (concerned State Electricity Board or Power Corporation or Regulatory Commission of the concerned State) under Section 44 of the Electricity (Supply) Act, 1948 for the installation of captive power plant based on the specified fuel unless the permission is specifically waived by the State Electricity Board.

3) The following additions/ amendments are made in Appendix 15 pertaining to the Agri Export Zone:

S.No	Product	State	Districts Covered
13	Mangoes and Vegetables	Uttar Pradesh	Lucknow, Unnao, Hardoi, Sitapur and Barabanki
42	Horticulture Products	Kerala	Thrissur, Ernakulam, Kottayam, Alapuzha, Pathanamthitta, Kollam, Thiruvanthapuram, Idukki and Pallakad
43	Fresh and Processed Ginger	Assam	Kamrup, Nalbari, Barpeta, Darrang, Nagaon, Morigaon, Karbi Anglong and North Cachar
44	Basmati Rice	Uttar Pradesh	Bareilly, Shahjahanpur, Pilibhit, Rampur, Badaun, Bijnor, Moradabad, JB Phulenagar, Sharanpur, Mujjafarnagar, Meerut, Bulandshahr, Ghaziabad And Baghpat
45	Medicinal & Aromatic Plants	Uttaranchal	Uttarkashi, Chamoli, Pithoragarh, Dehradun And Nainital

This issues in public interest.

(L. Mansingh)
Director General of Foreign Trade

(A.B. Menon)
Deputy Director General of Foreign Trade

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